GOVERNMENT OF INDIA

MINISTRY OF RAILWAYS

RAJYA SABHA

UNSTARRED QUESTION NO. 440

**ANSWERED ON 20.07.2018**

**POLICY FOR CONTAINER TRAFFIC**

**440. DR. VIKAS MAHATME:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether more players other than CONCOR are being allowed for smooth movement of

container traffic;

(b) whether the Ministry has evolved any policy framework in this regard; and

(c) if so, the details and the outcome thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

1. Yes, Sir.
2. Yes, Sir.
3. Railways has unveiled a policy for running of container trains by private container operators also in the year 2006 for transportation of containerized cargo vide gazette notification No. 458 dated 26th September, 2006. Based on this, 18 companies including Container Corporation of India Limited (CONCOR) have obtained license to run the container trains. These are;

1. Adani Logistics Ltd.

2. Boxtrans Logistics (India) Services Pvt. Ltd. (newly International Cargo Terminal &

Infrastructure Pvt. Ltd.)

3. Central Warehousing Corporation Ltd.

4. Container Corporation of India Ltd.

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5. Container Rail Road Services Pvt. Ltd.

6. Gateway Rail Freight Ltd.

7. Hind Terminals Pvt. Ltd.

8. Innovative B2B Logistics Solutions Ltd.

9. India Infrastructure and Logistics Pvt. Ltd.

10. Pipavav Railway Corporation Ltd.

11. Reliance Infrastructure Engineers Pvt. Ltd. (newly Pristine Mega Logistics Parks Pvt. Ltd.)

12. Sical Multimodal and Rail Transport Ltd.

13. Darcl Logistics Ltd. (newly CJ Darcl Logistics Ltd.)

14. Distribution Logistics Infrastructure Pvt. Ltd.

15. Kribhco Infrastructure Ltd.

16. Arshiya Rail Infrastructure Ltd.

17. Fourcee Infrastructure Equipments Pvt. Ltd.

18. Joshi Konoike Transport & Infrastructure Pvt. Ltd.

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